

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 40 OF 2019 IN
DFR NO. 3542 OF 2018

Dated: 17th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Hindustan Petroleum Corporation Limited **Appellant(s)**

Vs.

Karnataka Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Neha Garg

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents returnable on 14.02.2019. Dasti, in addition, is also permitted.

List this matter on **14.02.2019**.

(Ravindra Kumar Verma)
Technical Member

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(Justice N.K. Patil)
Judicial Member